

The Arunachal Pradesh Gazette

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GOVERNMENT OF ARUNACHAL PRADESH LAW, LEGISLATIVE AND JUSTICE DEPARTMENT CIVIL SECRETARIAT **ITANAGAR**

NOTIFICATION

The 28th April, 2021

No. Law/Legn-4/2021.—The following Act of the Arunachal Pradesh Legislative Assembly which was passed in the Sixth Session of the Seventh Legislative Assembly and received the assent of the Governor of Arunachal Pradesh is hereby published for general information.

(Received the assent of the Governor on 26th April, 2021)

THE ARUNACHAL PRADESH INDIAN MADICINE COUNCIL (AMENDMENT) ACT, 2021 (ACT NO. 6 OF 2021)

An

Act

further to amend the Arunachal Pradesh Indian Medicine Council Act, 2013 (Act No. 1 of 2014).

Be it enacted by the Legislative Assembly of Arunachal Pradesh in the Seventy-second year of the Republic of India as follows:

1. (1) This Act may be called the Arunachal Pradesh State Indian Medicine Council (Amendment) Bill, 2021.

Short title and commencement.

- (2) It extends to the whole of State of Arunachal Pradesh.
- (3) It shall come into force on the date of its publication in the Official Gazette.
- In the Arunachal Pradesh Indian Medicine Council Act, 2013 (No. 1 of 2014) (hereinafter referred to as the principal Act), in section 2, in clause (e) for the words "Unani Tibb" appearing after the word, "and" and before the word, "whether", the words, "(Unani Tibb or Sowa-Rigpa) or (Yoga and Naturopathy, recognized by Central Council for Research in Yoga Naturopathy, (CCRYN), Government of India, or established as per CCRYN laid down guidelines)" shall be substituted.

Amendment of Section 2.

Onit Panyang, IAS Commissioner to the Government of Arunachal Pradesh, Itanagar.